

FORM A PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF P.L VEHICALS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1	NAME OF CORPORATE DEBTOR P.L Vehicals Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR 11/07/2014
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED Registrar of Companies, Shillong
4	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR U50100ML2014PTC008568
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR Luckier Road, Garikhana, Shillong, East Khasi Hills, Meghalaya 793002
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR 13/04/2023
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS 10/10/2023 (180 days from Insolvency commencement date)
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL Name: CA Purshotam Gaggar Registration no.: IBBI/IPA-001/ IP-P00487/ 2017-18/10875
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD Address: P Gaggar & Associates, Chartered Accountants 3rd Floor, Advika, Opp. Sukreswar Ghat Garden, M. G. Road, Panbazar, Guwahati, Assam 781001 Email: purshotamgaggar@hotmail.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDANCE WITH THE INTERIM RESOLUTION PROFESSIONAL Address: P Gaggar & Associates, Chartered Accountants 3rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 Email: cirp.plvehicals@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS 30/04/2023
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUB SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL Not Applicable
13	NAME OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS Not Applicable
14	A. RELEVANT FORMS AND B. DETAILS OF AUTHORISED REPRESENTATIVES ARE AVAILABLE AT A. https://ibbi.gov.in/home/downloads B. Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the P.L Vehicals Private Limited vide order no. CP(IB) No. 31/10/GB/2022 dated 13/04/2023; The copy of the order was made available on 18.04.2023.</p> <p>The creditors of P.L Vehicals Private Limited, are hereby called upon to submit their claims with proof on or before 30/04/2023 to the interim resolution professional at the address mentioned against entry no. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate as on the insolvency commencement date.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">CA PURSHOTAM GAGGAR Date : 20/04/2023 Interim Resolution Professional for P.L Vehicals Private Limited Place: Guwahati IBBI/IPA-001/ IP-P00487/2017-18/10875</p>	

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20th APRIL, 2023

Kumba 100 ngut ki lehnoh kiba la wan pyndem ki la leit pyniasnoh bad ka BJP

La don kumba 100 ngut ki lehnoh kiba la wan pyndem noh ha Assam, ha ka sngi ba ar, ka 18 tarik u Iaiong, ki la leit ban pyniasnoh bad ka sng Bharatiya Janata Party (BJP).

La don palat spah kumba 110 ngut ki lehnoh kiba la wan ban pyndem noh ialade bad leit ban pyniasnoh bad ka sng ba don hapoh ka

jingsynshar kaba long ka BJP ha jaka Diphu kaba hap ha Karbi Anglong district jong ka jylla Assam.

Ki 110 ngut ki lehnoh kiba rim, kiba leit pyniasnoh bad ka



seng BJP ha Assam, mynshuwa ki dei ki dkhot jong ka kyn hun NDFB ba ia lam da u Nabin Chandra Bodo.

Ki lehnoh ki ba dei ki dkhot barim

jong ka NDFB ki la leit ban pyniasnoh bad ka BJP hakmat u heh nongialam jong ka sng bad u CEM (chief executive member) jong ka Karbi Anglong Autonomous Council (KAAC) u Tulirang Ronghang. U heh ka KA AC u la pdiang sngew bha ia ki lehnoh barim hapoh ka jingkdup jong ka sng BJP jong ka jylla As sam.

U la ong ba ki lehnoh barim kiba leit ban pyniasnoh bad ka BJP ki la pynkhlain ruh ia kane ka sng kaba hap ha ka thain sepgi ka Karbi Ang long bad ki district ha Dima Hasao jong ka Assam.

"Kito kiba leit pyniasnoh kin sa pynkhlain shuh shuh ia kane ka sng," ong u heh nongialam jong ka BJP uba long ruh u CEM ka KAAC u Tulir am Ronghang.

U MP ka Lok Sabha u Horensing Bey bad u MLA ka Di phu u Bidyaisng Eng lehng kiba la don ryng kat ha ka jing pynlong ka jingrakhe ia ka jingpyniasnoh jong ki ba la pynlong ha ophis jong ka BJP ha Diphu jong ka jylla Assam.

NAKI KARKHANA PHLIM

Ki phlim ba la ap khmih lynti ban sa pyllait jong u snem 2023

La iohi ba ki jaka pyni phlim ha India ka la don ka jingkylla kaba khraw naduh ba khie ka jingpang khlam Covid-19. Ha kawei ka liang, la don ka jingpynmih ia ki phlim South kiba pynpaw halor ka jingjop jong ki, ka Bollywood ka khlem lah ban pynphai kylla ha kaba iadei bad ka jingtynjuh bor ha kane ka jingiakhun. Hadien ka jingjop jong ka phim Pushpa: The Rise bad Pathaan, ki nongkyrshan kiba ap khmih lynti na ka bynta kitei ki phlim ki ban sa pyllait ki la ap da ka jingshit rhem halor ka jingpyllait ia ki.

Ka jingioh ban ring naduh ka phlim ba ak u Allu Arjun ha ka Pushpa-2 sha ka phlim Tiger-3 ba ak u Salman Khan ki ban bud kawei hadien kawei ban sa pyllait ha une u snem 2023 kaba la wanrah ka jingap khmih lynti jong kiba



bun ban ioh peit ia ki. Ki san tylli ki phlim kiba poi halor ne top five ba la ap khmih lynti ban pyllait ha u bnai Nohprah jong u snem 2022 kiba kynthup ia ka Pushpa: The Rule ka phlim ba nyngkong kaba la pyllait, bud sa ka Pathaan ha ka jaka ba ar, ka Tiger 3 ha ka jaka balai, ka Jawan ha ka jaka basaw bad ka Dunki ha jaka ba san. Kiba la ieng ha kane ka list.

Ka phlim Pusha: The Rule, ka dei ka phlim kaba la ap khmih lynti bha ban ioh peit ba la ak da u Allu Arjun uba la shim ia ka bynta katkum ka kyrteng jong ka, ka long kawei napdeng ki phlim ba kiew bha ha ka box office jong u snem 2022. Ki nongkyrshan mynta ki la don hapdeng ka jingshit rhem halor ka jingap jong ki ban peit ia ka bynta kaba ar jong ka. Ka jingring ia ka phlim Pushpa: The Rule mynta ka la don hapdeng ka jingpyniaid shaid shaid ia ka.

Wat hapdeng ka jingpynieng ban pynmih kawei hadien kawei pat, ka phlim Tiger-3 jong u Salman Khan ka la don lang ha katei ka list. Ka dei ka sien kaba lai haba la don ka jingangrud kaba khraw haba ka la don ha katei ka list, la shim bynta ruh da ka Katrina Kaif kum ka tynshop ba shim ia ka bynta ba hakmat. La direct ia katei ka phlim da u Kabir Khan bad la khmih ban pyllait ia ka ha ka sngi rakhe Diwali mynta u snem 2023.

Ka jingwanphai jong u Shah Rukh Khan ha ka phlim Pathaan kaba la ioh

rekod ha ka box office bad ka la long ruh ka phlim ba ioh kamai jur na ka liang ka phlim Hindi. La direct ia katei ka phlim da u Siddharth Anand, ka phlim Pathaan ka pynshisha halor ka jingwanpai biang u SRK ban ioh pynieng ia ka ryngsan kaba khraw jong u hadien ba la don ka jingsangeh kaba jlan ha ka jingpaw jong u jan don mynta saw snem.

Kaba bud hadien ka phlim Pathaan ba la wanrah jingjop, ki nongkyrshan jong u SRK ki la pynskhem ban kyrrshan ha kawei pat ka phlim jong u ban sa pyllait ka phlim Jawan, haba u la don bynta lang bad ka kynhun ki nongshna phlim ka Tamil. Ka Nayanthara ka dei ka kynthei ba lam khmat ha ka bynta jingak jong ka. Nalor kane, la don ha ka list halor ka jingmih khmat jong u SRK ha kawei pat ka phlim ba ai kyrteng ka Dunki. Kane ka phlim ban sa pynmih yn sa direct da u Rajkumar Hirani. Kane ka dei ka jingiatrei lang ba nyngkong eh u Shah Rukh Khan bad u director jong ka, la mih khmat ruh ha ka da ka khlur ak phlim ka Taapsee Pannu.

Pynbna ka Mahie Gill ba ka mut ban iathoh shongkurim bad u Ravi Kesar



Ka puron Mahie Gill ka la pyntikna ba ka mut ban iathoh shongkurim bad u Ravi Kesar. Kane ka puron kaba la buhrieh ia ka jingiadei jong ka la bun snem, hadien ka la iathuh sha ki khubor, "Nga la mut ban iathoh shongkurim bad u Ravi Kesar. Ka Mahie mynta ka sah ha Goa bad u Ravi Kesar bad kakhun jong ka, Veronica. Kane ka puron, ha u snem 2019, ka la pynbna ha ka intarbiw ba ka la don khun kynthei. Haba kren shaphang ka khun, ka Mahie ka la ong, "Nga da kmen shisha ba nga dei ka kmie jong ka. Hood, ngam pat iathoh shongkurim mynta. Ha ka por ba nga la kwah ngan sa iathoh.

Ha u bnai August mynta u snem, i khun kynthei jong nga in sa don 3 snem.

Kane ka puron ka paw bha ha ki phlim ba ka ak kum ka Dabangg bad u Salman Khan, Dev.D, Zanjeer bad Paan Singh Tomar. Ka Mahie ka la pyni ruh ia ka dur ba ka iabam bad ka khun jong ka.

Kane ka puron ruh ka don bynta ha kawei ka phlim Punjabi, kaba la ak da u Jimmy Shergill kum u kongsan. Ka la ak ruh ha ka Jora: The Second Chapter kum ka kongsan.

FORM A KA JINGPYNBNA PAIDBAH

[Hapoh ka Regulation 6 jong ka Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016] NA KA BYNTA KI NONGAIRAM JONG KA P.L. VEHICLES PRIVATE LIMITED

KI JINGPYNTIP BA BNIAH		
1	NAME OF CORPORATE DEBTOR	P.L. Vehicals Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	11/07/2014
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED	Registrar of Companies, Shillong
4	CORPORATE IDENTITY NUMBER OF CORPORATE DEBTOR	U50100ML2014PTC008568
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9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD	Address: P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, opp. Sukreswar Ghat Garden, M G. Road, Panbazar, Guwahati, Assam 781001 Email: purshotamgaggar@hotmail.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDANCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Address: P Gaggar & Associates, Chartered Accountants 3 rd Floor, Advika, opp. Sukreswar Ghat Garden, M G. Road, Panbazar, Guwahati, Assam 781001 Email: cirp.plvehicals@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	30/04/2023
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSES (B) OF SUB SECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM PROFESSIONAL	Not applicable
13	NAME OF INSOLVENCY PROFESSIONAL IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVES OF CREDITORS IN A CLASS	Not applicable
14	A. RELEVANT FORMS AND B. DETAILS OF AUTHORISED REPRESENTATIVES ARE AVAILABLE AT	A: https://ibbi.gov.in/home/downloads B: Not applicable

Ka jingpynbna la ai hangne ba ka National Law Company Tribunal, Guwahati ka la ia ia ka order ban sdang noh ia ka corporate insolvency resolution process jong ka P.L Vehicals Private Limited lyngba ka order no. CP(IB) No. 31/10/GB/2022 tarik 13 Iaiong 2023 bad ka ka copy jong ka order lah pyllait naduh ka 18 Iaiong 2023.

Ki nongai ram jong ka P.L Vehicals Private Limited, lyngba da kane ka jingpynbna, la khot ia ki ban phah noh ia ka nongkynti jong ki da kaba pynbiang lut ia ki sakhi satar, ha lane shuwa ka 30 tarik Iaiong 2023 sha ka interim resolution professional ha ka address kaba la kdew haneng ha ka poin kaba 10. Ki financial creditor ki dei ban phah ia ka nongkynti jong ki lem bad ki sakhi, tang lyngba ki kor electronic. Kiwei pat ki nongai ram ki dei ban pynpoi ia ki nongkynti jong ki lem bad ki sakhi lyngba da ka post, ki kor electronic, lane da lade hi.

Ki nongkynti kiba la pynphap ha ka dor tyngka jong kiwei pat ki ri, yn khein ia ki katkum ka exchange rate jong ka ri India ka ban long naduh kaba sdang pyntreikam ia ka tarik jong ka Insolvency.

Kaba phah ia ki sakhi satar kiba bakla na ka bynta ka nongkynti yn pynshitom mardor

CA PURSHOTAM GAGGAR

Tarik: 20/04/2023

Interim Resolution Professional for P.L Vehicals Private Limited

Place: Guwahati

IBBI/IPA-001/IP-P00487/2017-18/10875

Khubor ba bteng na sla

Leit iarp ka RBYF, ia ka skul

ki khynnah hapoh ka shngong Umpowin, ka shngong kaba don ha ki thain Mawlasnai.

Ha katei ka sngi, ba kitei ki nongialam ka RBYF, ki la lah ban leit ai jingiarap sha katei ka skul, la sakhi da ka jingdon u Bah Never son Makdoh, dkhot ka sengkmie ha ka RBYF, ha ryngkat u Bah Shining Shadap, General Secretary ka RBYF Raid Nongtung Circle, ki nonghikai bad ki khynnah kiba pule hapoh katei ka skul.

Lyngba ka jingiarap ka RBYF da ki tin ba kin sop ia katei ka skul, kaba duna sa tang ki tin ba sop, ka la pynkmen eh ia ki nonghikai bad ia ki khynnah kiba pule hapoh katei ka skul, ha kaba ki la pdiang burom da ka mynsiem kaba kmen eh.

Katei ka skul, ka dei kaba la don kumba 500 tam eiei ki khynnah skul bad kaba la ai jinghikai ia ki khynnah naduh Nursery haduh klas 10, ha kaba ka la long ruh kum kawei na ki shlem ai jinghikai ia ki napoh katei ka shngong bad ki shngong ba marjan ruh kumjuh.

Haba iadei bad katei ka jingleit ban ai jingiarap, na ka liang kitei ki nongialam ka RBYF, ki la pynpaw ba ka nongrim kaba la pynlong ia ka sng ba kan iarp ia katei ka skul, ka dei hadien ba ki la iohi shisha ia kata ka jingdonkam jong katei ka skul ba kin ioh ia ki tin ki ban tap ia katei ka skul bad ka ban sa shong ki khynnah kiba leit ban pule hapoh katei ka skul.

MEGHALAYA PUBLIC SERVICE COMMISSION

LOWER LACHUMIERE: SHILLONG

No. MPSC/D-8/1/2019-2020/70
Dated Shillong, the 18th April, 2023.

NOTICE

This is for general information to all concerned candidates that the Screening Test /Preliminary Screening Test for the post mentioned below will be held on the 29th April 2023 in Shillong and Tura Centre

Sl. No.	Name of Post
1	Junior Engineer, July 2019 a) Junior Engineering Grade – I (Civil) under P.H.E. (July, 2019) b) Junior Engineer under Housing Department (July – 2019)
2	Junior Divisional Accountant (JDA) under the Administrative Control of the Directorate of Accounts & Treasuries (Dec – 2020) (Preliminary Examination)

Candidate(s) can download Call Letters with details of the Venue, Subjects, Time etc., uploaded in the office website (www.mpsec.nic.in)

MIPR No. 56 Chief Controller of Examinations
Dated 19.04.2023 Meghalaya Public Service Commission
Shillong